

2012
In The High Court At Calcutta
Appellate Side

NOTIFICATION

No. : 4770-R(JS)

Dated : The 4th October, 2012.

In continuation of the Hon'ble Court's Notification No. 4769-R(JS) dated 04.10.2012, the Select List of the first 12 Officers as per Merit List is hereby prepared and published following the direction of the Hon'ble Supreme Court as reported in AIR 2002 SC 2096 (Brij Mohanlal - Vs - Union of India).

The Hon'ble Selection Committee has been pleased to resolve that the appointment to the 12 vacant Fast Track Courts will be made on receiving approval of the State Government as observed by the Hon'ble the Chief Justice.

This is for general information of all concerned.

NAME OF THE OFFICER	PRESENT POSTING	ACR	JUDGEMENT	VIVA-VOCE	TOTAL	POSITION /RANK
Smt. Anita Mathur	CJM, Barasat, 24-Parganas (North)	29	18.66	8.00	55.66	1 st
Sri Shyam Sundar Das	Civil Judge (Senior Division), Baruipur, 24-Parganas (South).	30	16.66	8.66	55.32	2 nd
Sri Subhra Bandyopadhyay	A.C.M.M., Kolkata	30	19.33	5.00	54.33	3 rd

Sri Arghadeb Khan	Chief Judicial Magistrate, Suri, Birbhum	30	16.00	6.66	52.66	4th
Sri Jyotirmoy Chandra	Judge, 4th Bench, PSCC, Calcutta	30	15.00	5.83	50.83	5th
Smt. Sujata Kharga	Judge, 3rd Bench, PSCC, Calcutta	29	17.00	4.83	50.83	6th
Sri Diptendra Nath Mitra	CJM, Alipore, 24-Parganas (South)	29	16.66	5.00	50.66	7th
Smt. Yasmin Ahmed	CJM, Burdwan	30	15.66	5.00	50.66	8th
Sri Alope Kumar Chowdhury	CMM, Kolkata	28	16.66	5.83	50.49	9th
Sri Nandadulal Kalapahar	ACJM, Alipurduar, Jalpaiguri	29	16.00	5.33	50.33	10th
Sri Bikash Banik	Deputy Director (Legal), Health & Family Welfare Department, Govt. of West Bengal, (on deputation)	30	14.00	5.66	49.66	11th
Sri Ramesh Kumar Pradhan	Civil Judge (Senior Division), Ghatal, Paschim Medinipur, now posted as ACJM, Ghatal, Paschim Medinipur.	30	14.66	4.83	49.49	12th

By Order,

**Sd/-
Debi Prasad Dey
Registrar (Judicial Service)
04.10.2012**